CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 20/06/2019

O.A./260/364/2017 D BHARASAGAR

-V/S-D/O POST

ITEM NO:3

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. J.K. Nayak

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Notes of The Registry	Order of The Tribunal
	None appears on behalf of the applicant. Mr. J.K. Nayak, Ld. Counsel for the respondents is present. It is seen that the applicant was remained absent on previous date i.e., from 24.07.17. Therefore, it appears that the applicant is no more interested to pursue this matter. Hence the O.A. is dismissed for non prosecution on the part of the applicant.
	(SWARUP KUMAR MISHRA) MEMBER (J)
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